

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:373
ANSWERED ON:02.03.2005
ADVERTISEMENT OF MEDICINES
Khanna Shri Avinash Rai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether chemists are allowed to sale medicines without the written prescription of the doctor;
- (b) if so, the details thereof;
- (c) whether it is a violation of law to telecast the advertisement of medicines on television and to prescribe the same; and
- (d) if so, the efforts being made to stop such advertisements?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(DR. ANBUMANI RAMADOSS)

(a) to (b) Chemists are allowed to sell medicines without written prescription except for drugs included in Schedule H and X of the Drugs and Cosmetics Act and Rules 1945, as amended from time to time.

(b) & (d) Advertisements of medicines is regulated under the provisions of Drugs and Magic Remedies Act (Objectionable Advertisements) Act, 1954 under which advertisement of medicines to treat specific diseases/disorders, listed in the Schedule only is prohibited.